



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Nov/202526/12

DATED: 12/11/2025

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Nov/202526/12 dated 12/11/2025 of Norms Committee - V for the year 2025-26 was held on 12/11/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00005174AM25
RA File Number	052404000244 AM21
Licence No and Date	0510415013/26/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	2 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	BHARAT ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00005197AM25
RA File Number	05AA04016631 AM22
Licence No and Date	0511002723/20/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	3 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00003211AM25
RA File Number	05AA04043090 AM22
Licence No and Date	0511003436/02/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	4 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00005273AM25
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	5 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00005980AM25
RA File Number	04AX04000047 AM23
Licence No and Date	0411003137/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	6 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025

HQ File Number	HQRNORM REVIW00005904AM25
RA File Number	32AX04000129 AM23
Licence No and Date	3211003224/16/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	7 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	CINTURONES INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00005299AM25
RA File Number	05AX04002474 AM24
Licence No and Date	0511022144/21/11/2023
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	8 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM REVIW00004960AM25
RA File Number	06AX04000296 AM24
Licence No and Date	0611002395/29/12/2023
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	9 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002716AM25
RA File Number	05AX04001580 AM25
Licence No and Date	0511027386/27/08/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	10 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00003227AM25
RA File Number	05AX04001930 AM25
Licence No and Date	0511027909/23/09/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	11 / NC/5/MEET/Nov/202526/12
Case Status	Case Deferred
Party Name	LORD SHIVA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00003986AM25
RA File Number	06AX04000330 AM25
Licence No and Date	0611003098/05/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee	

decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

Case No.	12 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004770AM25
RA File Number	06AX04000380 AM25
Licence No and Date	0611003197/13/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	13 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	SABYASACHI CALCUTTA LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004988AM25
RA File Number	02AX04000597 AM25
Licence No and Date	0211007816/23/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	14 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	MKR COIR TUFTED MATS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004995AM25

RA File Number	32AX04000637 AM25
Licence No and Date	3211008124/23/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	15 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	MERIDIAN CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005025AM25
RA File Number	03AX04004802 AM25
Licence No and Date	0311039869/24/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	16 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005183AM25
RA File Number	05AX04003319 AM25
Licence No and Date	0511029955/30/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	17 / NC/5/MEET/Nov/202526/12
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Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005188AM25
RA File Number	05AX04003278 AM25
Licence No and Date	0511029960/30/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	18 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005258AM25
RA File Number	06AX04000407 AM25
Licence No and Date	0611003253/31/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	19 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005324AM25
RA File Number	05AX04003406 AM25
Licence No and Date	0511030014/01/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.	

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	20 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005349AM25
RA File Number	05AX04003426 AM25
Licence No and Date	0511030024/02/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	21 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005351AM25
RA File Number	05AX04003407 AM25
Licence No and Date	0511030023/02/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	22 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	PELLE & CARTA TECNOLOGI LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005507AM25
RA File Number	31AX04000346 AM25

Licence No and Date	3111004292/07/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	23 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005508AM25
RA File Number	05AX04003493 AM25
Licence No and Date	0511030144/08/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	24 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005519AM25
RA File Number	05AX04003526 AM25
Licence No and Date	0511030168/08/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	25 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected

Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005546AM25
RA File Number	05AX04003546 AM25
Licence No and Date	0511030188/09/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	26 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005585AM25
RA File Number	05AX04003586 AM25
Licence No and Date	0511030223/10/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	27 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005629AM25
RA File Number	05AX04003613 AM25
Licence No and Date	0511030277/13/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.	

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	28 / NC/5/MEET/Nov/202526/12
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005612AM25
RA File Number	02AX04000635 AM25
Licence No and Date	0211007935/13/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	29 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005623AM25
RA File Number	07AX04001686 AM25
Licence No and Date	0711013327/13/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	30 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005628AM25
RA File Number	05AX04003606 AM25
Licence No and Date	0511030276/13/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	31 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005630AM25
RA File Number	05AX04003627 AM25
Licence No and Date	0511030279/13/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	32 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	EQUESTRIAN SPORTS EQUIPMENT
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005655AM25
RA File Number	06AX04000439 AM25
Licence No and Date	0611003296/15/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	33 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025

and Date	
HQ File Number	HQRNORM APPLY 00005660AM25
RA File Number	05AX04003630 AM25
Licence No and Date	0511030319/15/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	34 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005669AM25
RA File Number	05AX04003446 AM25
Licence No and Date	0511030339/15/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	35 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005671AM25
RA File Number	05AX04003447 AM25
Licence No and Date	0511030341/15/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	36 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005675AM25
RA File Number	06AX04000443 AM25
Licence No and Date	0611003303/15/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	37 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005680AM25
RA File Number	05AX04003638 AM25
Licence No and Date	0511030347/16/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	38 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005741AM25
RA File Number	07AX04001735 AM25
Licence No and Date	0711013381/20/01/2025
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	39 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005728AM25
RA File Number	05AX04003659 AM25
Licence No and Date	0511030409/20/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	40 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005781AM25
RA File Number	03AX04005246 AM25
Licence No and Date	0311040637/21/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	41 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	MOCHIKO SPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025

HQ File Number	HQRNORM APPLY 00005768AM25
RA File Number	05AX04003585 AM25
Licence No and Date	0511030442/21/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	42 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005760AM25
RA File Number	06AX04000450 AM25
Licence No and Date	0611003321/21/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	43 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005793AM25
RA File Number	34AX04000926 AM25
Licence No and Date	3411005987/22/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	44 / NC/5/MEET/Nov/202526/12
Case Status	Case Deferred
Party Name	ALL SEASON GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005813AM25
RA File Number	03AX04005399 AM25
Licence No and Date	0311040685/23/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	45 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005850AM25
RA File Number	05AX04003694 AM25
Licence No and Date	0511030502/24/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	46 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005882AM25
RA File Number	07AX04001775 AM25
Licence No and Date	0711013464/27/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the	

DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	47 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005876AM25
RA File Number	05AX04003744 AM25
Licence No and Date	0511030520/27/01/2025
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.	
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	48 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005923AM25
RA File Number	06AX04000459 AM25
Licence No and Date	0611003340/29/01/2025
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.	
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	49 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005939AM25

RA File Number	04AX04001047 AM25
Licence No and Date	0411008986/30/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	50 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	UTEX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005947AM25
RA File Number	50AX04000135 AM25
Licence No and Date	5011001838/30/01/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	51 / NC/5/MEET/Nov/202526/12
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005988AM25
RA File Number	07AX04001806 AM25
Licence No and Date	0711013526/03/02/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	

Case No.	52 / NC/5/MEET/Nov/202526/12
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Case Status	Case Rejected
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202526/ 12 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006028AM25
RA File Number	02AX04000704 AM25
Licence No and Date	0211008075/05/02/2025
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.	